

1	2	3
11	Orissa State	11
12	Rajasthan State	29
13	Tamil Nadu State	70
14	Uttar Pradesh State	64
15	West Bengal	34
16	Chandigarh Union Territory	08
17	Delhi Union Territory	58
		1,628

Coal projects completed in 1981-82 and those under construction

4825. SHRI RAVINDRA VARMA : Will the Minister of ENERGY be pleased to state :

(a) what are the coal projects completed in 1981-82;

(b) which are the coal projects under construction at present; and

(c) the escalation of cost and time in respect of the above ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) Moonidih Washery, Kumarkhala-I, Ballarpur CCP and Godavari Khani 9 & 9A Inclines were completed during 1981-82.

(b) and (c). Coal Projects presently under implementation are listed in the statement laid on the Table of the House. [Placed in Library. See No. LT-4465/82]. Total sanctioned cost of these projects is Rs. 2017 crores at constant value of Rupee as at the time of sanction. When completed these projects are estimated to cost 30 to 70 per cent above the sanctioned cost.

गुजरात को विद्युत उत्पादन के लिए भट्टी के तेल तथा कोयले की सप्लाई

4826. श्री मोती भाई नार. चौधरी: क्या ऊर्जा मंत्री यह बताने को कृपा करेंगे कि :

(क) क्या कोयले, भट्टी के तेल और गैस की, जिनका उपयोग विद्युत उत्पादन

के लिए किया जाता है, उंची लागत को दूरते हुए और जिसके कारण गुजरात में विद्युत प्रभार अन्य राज्यों की तुलना में अधिक है, क्या सरकार का विचार यह सुनिश्चित करने का है कि गुजरात राज्य के भट्टी का तेल तथा कोयला राज-सह-चारिता दरों पर सप्लाई किया जाए ;

(ख) क्या यह सुनिश्चित किए जाने का विचार है कि भट्टी के तेल की कीमतें न बढ़ें और ईंधन की सप्लाई उचित दर पर की जाए ताकि विद्युत दरों में वृद्धि न हो ; और

(ग) क्या बिजली के लिए राज सहायता दी जाएगी ताकि उपभोक्ताओं को बिजली की सप्लाई उचित दरों पर की जा सके ?
ऊर्जा मंत्रालय में राज्य मंत्री (श्री विक्रम महाजन) : (क) से (ग). सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी ।

UHF Radio Relay System between Shivpuri and Jhansi

4827. SHRI MADHAVRAO SCINDIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a scheme for providing a UHF radio relay system between Shivpuri and Jhansi has been finalised;

° (b) if so, the details thereof; and

(c) the progress made in this regard so far?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) to (c). Although a scheme for a 60 channel UHF radio relay system between Shivpuri and Jhansi had earlier been prepared, the same is now being re-examined in view of a subsequent proposal to link Shivpuri to Bhopal and to the national network over a large capacity coaxial cable system.

Report of Technical Examiner, Central Vigilance Commission in respect of Mathura Refinery

4823. SHRI DIGAMBER SINGH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to refer to the reply given to Unstarred Question No. 7789 dated 12th August, 1980 regarding use of materials for construction of Mathura Refinery and state:

(a) whether the Report of the Technical Examiner, Central Vigilance Commission has since been examined;

(b) if so, its findings and Government reaction thereto; and

(c) the action taken against the delinquent contractor and officers concerned?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) to (c). The report of the Technical Examiner, Central Vigilance Commission is under examination in consultation with the concerned authorities.

Upgradation of EDBOs to Status of EDSO on Provision of P.C.O.

4829. PROF. NARAIN CHAND PARASHAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the upgradation of EDBOs to the status of EDSO, on the provision of a PCO has since been resumed;

(b) if so, the date with effect from which it has been resumed; and

(c) if not, the likely date by which it would be resumed and the reasons for delay?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) No, Sir.

(b) Does not arise.

(c) A Study Group set up by the Department to go into the matter in all its aspects, has submitted its report. The recommendations made therein are under consideration.

Committee of Officers appointed to look into Relaxation of Work Load

4830. PROF. NARAIN CHAND PARASHAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Committee of officers appointed to look into the relaxation of the condition of work load of 5 hours for their upgradation to EDBOs/EDSOs to the status of DSOs has since submitted the report;

(b) if so, the finding of this committee and the consequent recommendations;

(c) the steps taken by Government to implement the recommendations; and

(d) if not, the reasons therefor and the likely date by which they would be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) A Study Group was set up by the Department to go into the policy upgradation of Extra Departmental Branch offices provided with PCO facilities to the level of Extra Departmental Sub Offices. Later, the Study Group was also asked to examine the existing norms for upgradation of Extra Departmental Post Offices to the level of Departmental Sub Offices. The Study Group has submitted its report.

(b) The Study Group has expressed the view that it is not feasible to reduce the workload at present prescribed for purposes of upgradation from extra Departmental to Departmental Offices. They have however recommended that the prescribed limit of loss on such upgradation may be increased in the case of backward/tribal areas.

(c) and (d). The various recommendations made by the Study Group on this